NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/36/(IB)/2018

NAME OF THE PETITIONER(S)

: BHANSALI CHEMICALS MADRAS LTD

NAME OF THE RESPONDENT(S)

: SIPCOT & SIDCO PHASE II ENTERPREURE FINISHED

LEATHER EFFLUENT TREATMENT COM PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. Name (in Capital)

Represented by

Signature

ORDER

PCS representing the petitioner present and stated that the respondent is intending to settle the matter and in this regard, they have paid Rs.50,000/- as initial payment. He prayed for time to file joint memo of settlement. Respondent called but absent. Time is enlarged at request. Put up on 21.02.2018.

(S VIJAYARAGHAVAN)
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)

Member(Judicial)

bc